

1	2	3	4	5
20	Nagaland	N.A.	N.A.	N.A.
21	Odisha	65.0	61.2	33.9
22	Punjab	66.4	38.0	13.6
23	Rajasthan	69.7	53.1	23.6
24	Sikkim	59.2	60.0	25.0
25	Tamil Nadu	64.2	53.2	16.5
26	Tripura	62.9	65.1	35.5
27	Uttar Pradesh	73.9	49.9	24.3
28	Uttaranchal	61.4	55.2	29.2
29	West Bengal	61.0	63.2	32.3
	INDIA	69.5	55.3	24.2

#### Removing of obstacles in formation of new AIIMS-like institute

842. SHRI RASHEED MASOOD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has taken into consideration the measures to remove difficulties being faced in plan for buildings and equipments of new AIIMS like institutes to be opened;

(b) if so, the details thereof;

(c) if not, whether Government will issue guidelines to take precautions with regard to difficulties being faced by AIIMS, New Delhi so that proposed AIIMS like institutes do not have to face such problems;

(d) if so, by when; and

(e) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) Yes. Various measures have been taken by Government in this regard Directors, Deputy Directors (Administration), Financial Advisors,

Superintending Engineers, Administrative Officers, etc. have been posted to the six new AIIMS being set up at Bhopal, Bhubaneswar, Jodhpur, Patna, Raipur and Rishikesh. These operational officers have been empowered with delegation of Administrative and Financial Powers in favour of the Director of the AIIMS. These powers include incurring of expenditure on procurement of institute equipments, maintenance of building and petty works etc. within the budget and by following the applicable financial rules in a transparent and judicious manner. Grant-in-Aid have been provided to each of the AIIMS out of the Ministry's budget. The Ministry has put in place periodic review mechanism with the Institutes so as to address their operational problems. Several committees have been framed for procurement of equipments of various kinds in a transparent and fair manner within the limits of expenditure of public money with prudence and sustainability.

(c) to (e) Does not arise.

#### **Regular updation of medical syllabus**

843. SHRI PARSHOTTAM KHODABHAI RUPALA:

SHRI MANSUKH L. MANDAVIYA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state whether the Ministry in consultation with the Ministry of Human Resource Development and State Governments are considering for regular updating and enhancing syllabus of allopathic medical students due to sharp innovations taking place in the field of medicines, changing of diseases patterns, changing of life style and unprecedented climatic conditions, so that, patients get best medical treatment?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): No.

#### **Universal registration of births**

844. DR. GYAN PRAKASH PILANIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether according to Unicef's State of the World Report 2012, the births of just 41 per cent of the children in the country including only 59 per cent of urban children and just 3.5 per cent of rural children have been registered;

(b) whether it is mandatory under Indian law to register all new borns within 31 days of birth;